

be manufactured both by the private sector and by the public sector, or are we giving a separate range to be manufactured by the private sector?

Shri C. Subramaniam: It depends upon the gap and that gap will have to be assessed by the committee.

Dr. K. L. Rao: Is it not a fact that the public sector is now programmed to manufacture only heavy generators and not transformers and it is better that the transformers are given to the private sector?

Shri C. Subramaniam: It is a suggestion.

Mr. Speaker: Yes; it is a suggestion.

Shri R. Barua: Have Government taken any steps to avoid competition between the private sector and the public sector in this regard?

Shri C. Subramaniam: Why should we be afraid of competition?

Shri R. Barua: Competition in prices.

Shri C. Subramaniam: In the public sector they have certain production lines; and, if there is any gap it will be licensed in the private sector. That too is a matter for consideration. Therefore, there is no question of competition.

पिछड़े वर्ग के विद्यार्थियों को मैट्रिक के बाद की शिक्षा के लिये छात्रवृत्तियां

*६६०. श्री विभूति मिश्र : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार ने विभिन्न राज्य सरकारों को निदेश दिया है कि अनुसूचित जातियों, अनुसूचित आदिम जातियों तथा अन्य पिछड़े वर्गों के विद्यार्थियों को मैट्रिक के बाद की शिक्षा के लिये छात्रवृत्तियां देने वाली समिति में संसद-सदस्यों को शामिल करें ;

(ख) यदि हां, तो निदेश का स्वरूप क्या है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) जी हां ।

(ख) राज्य सरकारों से अनुरोध किया गया है कि वे राज्य से चुने गए दो या तीन संसद सदस्यों को उन समितियों में शामिल कर लें जो राज्य में ऐसे छात्रों को छात्रवृत्तियां प्रदान करने के लिये बनाई गई हैं ।

(ग) प्रश्न नहीं उठता ।

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि कमेटी के कितने मेम्बर हैं और उनमें पालियामेंट के मेम्बरों का क्या अनुपात रहेगा ?

डा० का० ला० श्रीमाली : ऐसा कोई नियम तो नहीं बनाया गया है, और मैं समझता हूँ कि ऐसा नियम बनाना उचित भी नहीं होगा । राज्य सरकारों से दरखास्त की गयी है कि पालियामेंट के जितने भी मेम्बर, दो या तीन, वह रख सकें; उस बोर्ड में रखें ।

श्री विभूति मिश्र : यह छात्रवृत्ति देने का काम राज्य सरकारों को इसलिये ट्रांसफर किया गया था कि इसमें सुविधा होगी । मिनिस्टर साहब कहते हैं कि पालियामेंट के दो तीन मेम्बरों को इस बोर्ड में रखा जायेगा । मैं जानना चाहता हूँ कि जितने स्टेट के मेम्बर हो अगर उतनी तादाद पालियामेंट के मेम्बरों की हो तो इसमें क्या ऐतराज है ?

डा० का० ला० श्रीमाली : पालियामेंट के मेम्बरों के काम में हानि होगी, इसलिये दो या तीन को रखा जायेगा ।

Shri Shree Narayan Das: May I know whether any of these States have re-constituted their committees? If so, what are these States?

Dr. K. L. Shrima'l: I do not have the detailed information. If the hon. Member puts a separate question, I will get the information.

श्री जगदेव सिंह सिद्धान्ती : माननीय अध्यक्ष महोदय, मैं यह जानने की इच्छा रखता हूँ कि "आदिम जाति" में जो 'आदिम' शब्द है, इसको लगाने से क्या राष्ट्र में रहने वाली भिन्न भिन्न जातियों में कुछ पारस्परिक भेद तो पैदा नहीं होता ।

अध्यक्ष महोदय : यह बात दूसरी है ।

श्री ज० ब० सिंह : मैं यह जानना चाहता हूँ कि जो पालियामेंट के मेम्बर उस कमेटी में लिये जायेंगे उनको कौन चुनेगा, और जो चुनाव किया जायेगा क्या उसके लिये कोई ऐसा आदेश है कि इसमें मुखालिफ पार्टी के लोग न चुने जायें, वही लोग चुने जायें जो मौजूदा सरकार के मेम्बर हैं ?

डा० का० ला० श्रीमाली : पालियामेंट के मेम्बर जब मैं ने कहा तो किसी एक विशेष राजनीतिक दल से मेरा मतलब नहीं था । पालियामेंट के किसी भी मेम्बर को जिसे राज्य सरकार चाहे नियुक्त कर सकती है ।

श्री प्रकाशवीर शास्त्री : दो तीन संसत्सद्यों को इस कमेटी में लिये जाने की अपेक्षा क्या यह अधिक उपयुक्त नहीं होगा कि जिन छात्रों को छात्रवृत्तियाँ दी जानी हैं, वे जिस क्षेत्र से सम्बन्धित हों, उस क्षेत्र के कुछ संसत्सद्यों को ले लिया जाये और उन से परामर्श किया जाये ?

Mr. Speaker: That is a matter of detail.

Shri C. K. Bhattacharyya: May I know whether any instruction has been given to this Committee to find out whether these scholarships are properly utilised, and whether the persons who get these scholarships go to their examinations finally?

Dr. K. L. Shrimall: Last time, when this question was raised, I had sug-

gested to hon. Members that they might have a meeting sometime during Parliament session and that I would address the meeting, but I am sorry to say that except one or two Members nobody else turned up. I think hon. Members must be busy; I quite agree. I shall be glad to meet them again at any time that is convenient to them in case they have any difficulties in this matter.

Delhi Engineering Students

***961. Shri D. C. Sharma:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that engineering students of Delhi find it difficult to get admission in colleges in Delhi due to shortage of seats and in colleges in other States because they are giving weightage to the students of their own States; and

(b) if so, the steps taken or proposed to be taken to meet the situation?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

Shri D. C. Sharma: May I know whether newspaper-cuttings are kept which detail the grievances of the people and, if so, whether any of these press-cuttings have come to the notice of the Minister?

Shri Humayun Kabir: There are so many press-cuttings which give so many grievances that I do not quite understand the question.

Shri D. C. Sharma: May I know if no representation, no complaint, no news regarding the shortage of seats in the engineering colleges has come to the notice of the hon. Minister?

Shri Humayun Kabir: The general position not only in Delhi but throughout India is that there are about eight to 10 candidates for each available seat. But we have increased the number of seats in the last four years